



E-mail

From:

Ajai Kumar Srivastava-I, HJS

Registrar General

High Court of Judicature at

Allahabad

To:

All the District Judges/OSDs

Subordinate to the High Court of Judicature at

Allahabad

No. PS (RG) / 44 / 2020 : Allahabad

Dated: April 19, 2020

Subject:- Keeping in abeyance the direction issued vide letter No. 450 / Infra Cell, Allahabad dated 18.04.2020 regarding opening of District Courts from 20.04.2020, till 27.04.2020.

Sir/Madam,

On the captioned subject, I have been directed to inform you that Hon'ble the Chief Justice vide His Lordship's order dated 19.04.2020, has been pleased to pass following order:

“Keeping in view the prevailing extraordinary situations arising due to the spread of pandemic Novel Corona Virus (COVID-19) in various districts of Uttar Pradesh and serious safety concerns of various stakeholders, the direction issued vide letter No. 450 / Infra Cell, Allahabad dated 18.04.2020, regarding opening of District Courts from 20.04.2020, be kept in abeyance till 27.04.2020.”

You are, therefore requested to be apprised accordingly for necessary compliance and also to bring the content of this letter into the notice of all the Presiding Officers of Commercial Courts, Motor Accident Claims Tribunals and Land Acquisition Rehabilitation and Resettlement Authorities also, as the case may be, of your district for necessary information and strict compliance, in letter and spirit.

You are further requested to ensure that the content of this letter be uploaded on the website of your respective district courts so that all stakeholders viz. advocates, litigants, other concerned authorities etc. be informed, accordingly.

Yours sincerely

Sd/-
Registrar General

Copy forwarded to:

1. The Chief Secretary, Government of Uttar Pradesh, Lucknow.
2. The Principal Secretary (Law) & L.R., Government of Uttar Pradesh, Lucknow.

Sd/-
Registrar General